

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.5562
TO BE ANSWERED ON 6TH APRIL, 2022**

BENEFICIARIES OF NFSA

**5562. SHRIMATI SUMALATHA AMBAREESH:
SHRI D.K.SURESH:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has prepared a separate list of National Food Security Act (NFSA) beneficiaries entitled for food grains from any Fair Price Shop (FPS);
- (b) if so, the total number of NFSA beneficiaries identified in the country, State and district-wise with special reference to Karnataka State;
- (c) whether the Government has taken note that a large number of beneficiaries are not getting the benefits of the scheme;
- (d) if so, whether the Government has conducted any study to ensure that the targeted beneficiaries are receiving the benefits of the scheme; and
- (e) if so, the details thereof?

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): The Government is implementing One Nation One Ration Card (ONORC) system which empowers about 80 Crore National Food Security Act, 2013 (NFSA) beneficiaries in the country, particularly migrant beneficiaries, to seamlessly access their food security entitlements anywhere in the country through nation-wide portability of their existing/same ration cards from any electronic Point of Sale (ePoS) enabled Fair Price Shop (FPS) of their choice with biometric/Aadhaar authentication at the time of lifting the foodgrains. Thus, no separate list of beneficiaries under NFSA is prepared for lifting of foodgrains from any FPS under the ONORC system.

(b): At present, 79.73 crore beneficiaries are covered under the Act. The details of beneficiaries covered under the Act, in State of Karnataka are as follows:

(In lakh)

Antyodaya Anna Yojana (AAY)		Number of beneficiaries in priority households	Total number of beneficiaries
Number of households	Number of persons		
10.97	43.91	358.02	401.93

A statement indicating the State/UT-wise number of beneficiaries covered under the Act is at Annexure. District wise data is not maintained by the Union Government.

(c): The Act provides for coverage of upto 75% of the rural and upto 50% of the urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System (TPDS), thus covering about two-thirds of the total population which at Census 2011 comes to 81.35 crore. The Coverage under the Act is substantially high to ensure that all the vulnerable and needy sections of the society get its benefit.

(d) & (e): To monitor the implementation of the NFSA and to evaluate its impact among targeted beneficiaries, Government of India has engaged reputed institutions as Monitoring Institutions (MIs) for concurrent evaluation of NFSA in States/UTs. The findings of the reports indicate that beneficiaries continue to receive their monthly entitlements in right quantity and at right price. The reports appreciated that various reforms have been undertaken by the Government of India to improve the public distribution system. The Department regularly shares the concurrent evaluation report with States/UTs for necessary action as suggested by the monitoring institutions.

ANNEXURE

ANNEXURE REFERRED TO IN PART (b) OF THE UNSTARRED QUESTION NO.5562 FOR ANSWER ON 06.04.2022 IN THE LOK SABHA

STATE/UT-WISE NUMBER OF BENEFICIARIES COVERED UNDER THE NATIONAL FOOD SECURITY ACT, 2013

Sl. No.	States/ UTs	No. of families/persons identified under NFSA (in lakh)			
		AAY		No. of persons in priority households	Total persons
		No. of families	No. of person		
1	Andhra Pradesh	9.08	23.52	244.70	268.22
2	Arunachal Pradesh	0.38	1.50	6.90	8.40
3	Assam	6.92	28.08	223.08	251.17
4	Bihar	25.01	125.05	746.11	871.16
5	Chhattisgarh	7.19	20.42	180.35	200.77
6	Delhi	0.69	2.81	69.97	72.78
7	Goa	0.12	0.46	4.86	5.32
8	Gujarat	7.98	36.19	308.96	345.15
9	Haryana	2.68	11.35	115.14	126.49
10	Himachal Pradesh	1.82	7.67	20.98	28.64
11	Jharkhand	9.18	45.90	218.36	264.25
12	Karnataka	10.97	43.91	358.02	401.93
13	Kerala	5.96	25.59	129.21	154.80
14	Madhya Pradesh	14.81	57.28	425.31	482.58
15	Maharashtra	25.05	108.01	592.16	700.17
16	Manipur	0.64	1.82	18.15	19.97
17	Meghalaya	0.70	2.91	18.54	21.46
18	Mizoram	0.26	0.82	5.86	6.68

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19	Nagaland	0.48	2.11	11.94	14.05
20	Odisha	12.58	38.08	286.07	324.15
21	Punjab	1.79	7.71	133.80	141.51
22	Rajasthan	6.29	22.29	417.72	440.01
23	Sikkim	0.17	0.55	3.24	3.79
24	Tamil Nadu	18.65	68.60	296.10	364.69
25	Telangana	5.67	15.29	176.33	191.62
26	Tripura	1.10	4.98	19.85	24.83
27	Uttar Pradesh	40.91	131.16	1356.28	1487.44
28	Uttarakhand	1.84	7.92	54.02	61.94
29	West Bengal	16.42	54.99	546.85	601.84
30	A&N	0.04	0.14	0.46	0.61
31	DNH&DD	0.05	0.24	2.78	3.02
32	Lakshadweep	0.01	0.04	0.18	0.22
33	Chandigarh (DBT)	0.00	0.01	2.74	2.75
34	Puduchery (DBT)	0.25	0.81	5.42	6.24
35	J&K	2.33	10.61	61.80	72.41
36	Ladakh	0.06	0.29	1.15	1.44
Total		238.05	909.09	7063.41	7972.50
